## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:476
ANSWERED ON:11.08.2014
FLYING OVER CONFLICT ZONES
Charitra Shri Ram:Venkatesh Babu Shri T.G.

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of the rules governing flying of civilian planes in conflict areas along with the destinations/spots which have been declared as no-go zones for all international airlines;
- (b) whether the Directorate General of Civil Aviation (DGCA) has issued any advisory/instructions to public and private carriers not to venture into certain conflict zones including Ukraine in the wake of recent Malaysian airlines incident;
- (c) if so, the details thereof and the number of Indian flights re-routed after this incident;
- (d) whether the pilots of Air India and other airlines have expressed their inability to fly to certain destinations including Kabul and if so, the details thereof along with the reasons therefor and the reaction of the Government/ DGCA thereto; and
- (e) the steps taken or being taken by the Government/DGCA to ensure safety of aircraft and crew in the conflict zones?

## **Answer**

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.476 FOR ANSWER ON 11.08.20. REGARDING FLYING OVER CONFLICT ZONES

- (a): Article 9 of Doc 7300/9 of Convention on International Civil Aviation of International Civil Aviation Organisation stipulates restriction or prohibition on Civil aircraft flying over the conflict zone. The destinations / zone which have been declared as no go zones are published in the Aeronautical Information Publication (AIP) of respective countries. Notification for information to all concerned regarding their respective airspace affected by the conflict is published by the respective country responsible for providing air traffic services.
- (b) & (c): Yes Madam. Director General of Civil Aviation (DGCA) has issued advisory to Indian operators on 18.07.2014 to avoid Ukrainian airspace while operating flights to/ from Europe and North America. M/s Air India and M/s Jet Airways are complying with the orders of DGCA.
- (d) No Madam. No pilot of Air India or other airlines have refused to fly to any destinations including Kabul.
- (e): Director General of Civil Aviation (DGCA) has issued advisory to Indian operators to avoid Ukrainian airspace which is attached as Appendix `A`. Further, International Civil Aviation Organisation (ICAO) has issued advisory regarding the safety and security of civil aircraft operating in airspace affected by conflict. The salient feature of the advisory are attached as Appendix `B.